

Company: Sol Infotech Pvt. Ltd.

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(2021) 05 NCLAT CK 0016

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 590 Of 2020, Interlocutory Application No. 156 Of 2020

Bank Of India And Ors.

APPELLANT

Vs

Bhuban Madan RESPONDENT

Date of Decision: May 28, 2021

Acts Referred:

• Insolvency And Bankruptcy Code, 2016 - Section 7, 14, 14(1), 17, 17(1), 17(1)(d), 28, 30(2), 30(4), 31, 43, 60(5)

Hon'ble Judges: Anant Bijay Singh, J; Shreesha Merla, Member (Technical)

Bench: Division Bench

Advocate: Rajiv Ranjan, Dr. Sudhir Bisla, Rahul Adlakha, Abhinav Vashisht, Rajat Bector,

Charu Bansal, Malak Bhatt, Saurav Panda, Anannya Ghosh

Final Decision: Allowed

Judgement